

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 3(ND)2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

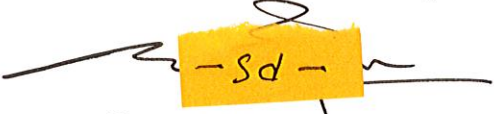
NAME OF THE COMPANY: Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt. Ltd. &Ors.

SECTION OF THE COMPANIES ACT:397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	:	Mr. K. Datta, Advocate Mr. Ankur Mahindra, Advocate Mr. Shantanu, Advocate Ms. AarzooAneja, Advocate	
	For the Respondent (s)	:	Mr. Rakesh Khanna, Advocate for R-2 Mr. Nitin Gupta, Advocate for R-2 Mr. Gaurav Mitra, Advocate for R-1 Mr. Vivek Mallik, Advocate for R-1 Mr. Mukul Thakur, Advocate for R-1	

Order

Ld. Counsel for the petitioner has commenced his arguments. For further arguments come up on 12th& 13th September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)